The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): About 1750 as far as Government are aware.

**ELECTION TRIBUNALS** 

677. Mulla Abdullabhai: Will the Minister of Law be pleased to state:

(a) the amount of money spent by (i) Central Government and (ii) the State Governments on the Election Tribunals from 1952 onwards; and

(b) the total amount realised so far by (i) the Central Government and (ii) the State Governments on account of the forfeiture of the deposits of the candidates for election during the same period?

The Minister of Law and Minority Affairs (Shri C. C. Biswas): (a) The total expenditure incurred by the Central Government and the State Governments on Election Tribunals upto 31st July, 1954, is Rs. 10,64,847. The information in regard to the amounts spent by the Central Government and State Governments separately is being collected from the audit offices concerned and will be laid on the table of the House when available.

(b) Information is being collected and will be laid on the Table of the House when received.

## सिक्कों तथा घड़ियों का चोरी छिपे ले आना

६७८. श्री रघुनाथ सिंह : क्या कित्त मंत्री यह बताने की इत्या करोंगे कि पिछले तीन महीनों में भारत-बर्मा सीमां पर मनीपुर में कितने व्यक्ति सिक्के तथा घड़ियां चोरी छिपे लाने पर पकडे गये ?

The Deputy Minister of Finance (Shri A. C. Guha): No persons were arrested during June, July and August, 1954 by the Land Customs Staff at Manipur on the Indo-Burma border for smuggling coins and watches.

## विद्वकोष

६७९. श्री भागवत झा आजावः क्या शिक्षा मंत्री यह बताने की छुपा करेंगे कि :

(क) क्या नागरी प्रचारिणी सभा, बनारस, शिक्षा मंत्रालय के कहने पर **एक** विश्वकोल बना रही है ;

(ख) यदि हां, तो इस पर कितना खर्च होगा ; ग्रीर

(ग) सरकार इस व्यय का कितना भाग देगी ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (c). The matter is under consideration.